

(b) A provision of Rs. 39801 crore for subsidies given by the Central Government was made in the Budget Estimates for 2002-03. Out of this, a provision of Rs. 11228 crore was made for subsidy on urea and concession on sale of decontrolled phosphatic and potassic fertilizers. Thus, the percentage of fertilizer subsidy to the total subsidy is approximately 28.21%.

Urea scam

349. SHRI ABANI ROY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware that urea scam case has been closed by the CBI;

(b) the names of the officials of the personal staff of the then Minister of Chemicals and Fertilizers, who were found involved and whose names find mention in the FIR/chargesheet; and

(c) the action proposed by the CBI in this case?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRA PAL SINGH): (a) No Sir, the trial on a day today basis against the accused persons in the urea scam case is in progress in the Court of Shri A.K. Garg, Special Judge, Tis Hazari, New Delhi.

(b) None of the personal staff of the then Minister (C&F) were named in the FIR nor have been chargesheeted in the case. However, Shri Prakash Chandra Yadav, son of Shri Ram Lakhan Singh Yadav, the then Minister of Chemicals and Fertilizers has been chargesheeted in the case as one of the accused.

(c) The trial of the accused persons chargesheeted in the urea scam case is progressing.

Bio-fertilizer and ethanol plant

350. SHRI RUMANDLA RAAMACHANDRAYYA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether under Biotechnology, Bio-Genus India has signed letter of intent to set up Prawn Bio-Fertilizer and ethanol plant in Kakinada with an investment of Rs. 300 crore;